

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 125**

**CP (IB) No. 96/Chd/Pb/2023**

**IN THE MATTER OF**

**Indian Bank (E Allahabad Bank)**

...

**Petitioner**

**Versus**

**Ms. Reema Saluja**

...

**Respondent**

**Under Section: 95, IBC 2016**

**Order delivered on 02.05.2024**

**CORAM:**

**SHRI. SATYA RANJAN PRASAD,  
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner** : Mr. D.P. Garg, Advocate

**For the Respondent/Personal Guarantor** : Mr. Vaibhav Sahni, Advocate

**For the RP in person** : Mr. Vivek Bansal

**ORDER**

At the request of the Ld. counsels for both the parties, list the matter on 05.06.2024.

Sd/-

**(SATYA RANJAN PRASAD)  
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**